

DIVISION BENCH  
COURT - II

**O-223**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/36(KB)2005  
IA(COMPANIES.ACT)/104(KB)2024,  
CONT.A./20(KB)2023

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HONBLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> JULY 2024**

IN THE MATTER OF	O.P.TANTIA & ORS. VS SUPERGREEN INDIA LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearance (via video conferencing/physically)**

Ms. Swapna Choubey, Adv. ] For the Applicant in  
] IA(COMPANIES.ACT)/104(KB)2024

Ms. Mini Agarwal, Adv. ] For the Intervenor

**ORDER**

1. Learned Counsel for the Applicant present. Learned Counsel for the Intervenor present.
2. **IA(COMPANIES.ACT)/104(KB)2024:**
  - a. Reply affidavit be filed within a period of one week.
  - b. List this matter for consideration on **29<sup>th</sup> July, 2024.**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**